<u>COURT-II</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 46 OF 2018 & IA NO. 233 OF 2018

Dated : <u>26th November, 2018</u>

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Sai Wardha Power Generation Ltd. Vs.			Appellant(s)
Maharashtra Electricity Regula Anr.	atory C	commission &	Respondent(s)
Counsel for the Appellant (s)	:	Ms. Swapna Seshadri Mr. Ashwin Ramanathan	
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadhan Ms. Stuti Krishnan for R-1	
		Ms. Shruti Awasthi for R-2	

<u>ORDER</u>

List this matter for hearing on <u>13.12.2018</u>, as agreed by the Learned Counsel appearing for both the parties.

(S.D. Dubey) Technical Member Bn/Pr (Justice N.K. Patil) Judicial Member